

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE  
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.

ORDER

Sh. Anil Kumar Goel, Administrative Officer (Judl.) shall supervise and look after the work of Judicial Branch with immediate effect.

Further, in super-session of all earlier orders, he shall also work as PIO, RTI Cell with immediate effect. Sh. Sanjay Kumar, Branch Incharge, Vigilance & Litigation Branch shall work as Link PIO with immediate effect.

Sh. Anil Kumar Goel shall also supervise and look after the work of Administration Branch- I, II & III, General Branch, Care-taking Branch, Vigilance & Litigation Branch, Leave Section, Protocol Section, Pool Car Section, Nazarat Branch and R&I Branch.

**Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.**

  
(VINAY KUMAR GUPTA)


Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

No. 3257-3293-A /F.7/P&T/Admn/RADC/2023

Dated, Delhi the 13/4/2023

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I Central District, Tis Hazari Courts, Delhi.
4. The concerned officer/official.
5. The PS to the undersigned.
6. All the Branch Incharges, RADC.
7. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
8. The Dealing Official, LAYERS seat, THC, Delhi.
9. The Dealing Official T&P -I, Personal File/ACR/Leave/Website Committee, THC, Delhi.

  
Principal District & Sessions Judge-cum-  
Spl. Judge (PC-Act) CBI, RADC, New Delhi

website